

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 187 OF 2016 & IA NO. 404 OF 2016**

**APPEAL NO. 188 OF 2016 & IA NO. 405 OF 2016**

**APPEAL NO. 189 OF 2016 & IA NO. 406 OF 2016**

**AND**

**APPEAL NO. 190 OF 2016 & IA NO. 407 OF 2016**

**Dated: 18<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan  
Mr. Kiran Gandhi  
Ms. Ramni Taneja  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Mr. J. J. Bhatt, Sr. Adv.  
Ms. Poonam Verma  
Ms. Nishitha Kumar for R.2  
(in Appeal Nos. 187 & 188 of 2016)  
Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Ms. Raveena Dhamija for R.2  
(in Appeal Nos. 189 & 190 of 2016)  
Ms. Poorva Saigal  
Mr. Shubham Arya for R.3

**ORDER**

List these matters for directions on **09.02.2017**. Tag to Appeal No. 98 of 2016 and other batch of appeals.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

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